

BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

THIRTIETH REPORT

(Presented on 28-4-1982)

The Business Advisory Committee held a sitting on Wednesday, 28 April, 1982.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) Discussion on the Resolution regarding raising of the limit of loan of the Assam State Electricity Board. | 1 hour |
| (2) The Limestone and Dolomite Mines Labour Welfare Fund (Amendment) Bill, 1982
(Consideration and Passing) | 1 hour |
| (3) The Iron Ore Mines and Manganese Ore Mines Labour Welfare Cess (Amendment) Bill, 1982.
(Consideration and Passing) | } 1½ hours |
| (4) The Iron Ore Mines and Manganese Ore Mines Labour Welfare Fund (Amendment) Bill, 1982.
(Consideration and Passing) | |
| (5) The Industrial Disputes (Amendment) Bill, 1982.
(Consideration and Passing) | 4 hours |
| (6) The Monopolies and Restrictive Trade Practices (Amendment) Bill, 1982.
(Consideration and Passing) | 4 hours |
| (7) The Assam State Legislature (Delegation of Powers) Bill, 1982.
(Consideration and Passing) | 1 hour |
| (8) Discussion under Rule 193 regarding killings and atrocities being committed on Scheduled Castes and Scheduled Tribes in Bihar and other parts of the country. | On Friday, 30 April, 1982 from 12 noon to 3.30 P.M. |

3. The Committee further recommend that the House may sit during lunch hour also on 29 and 30 April, 1982, and if more time is needed the House may sit beyond 6 P.M. on 29th April, 1982 and 30 April, 1982 for the transaction of Government Business.

NEW DELHI;
April 28, 1982
Vaisakha 8, 1904 (Saka)

BAL RAM JAKHAR,
Chairman
Business Advisory Committee.